

Seventeenth Loksabha

an>

Title : Regarding release of installment under Pradhan Mantri Fasal Bima Yojana in Western Odisha

Shrimati Sangeeta Kumari Singh Deo (BOLANGIR): Sir, the Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched to provide comprehensive insurance coverage against crop loss on account of non-preventable natural risks to help in stabilizing the income of farmers. As Odisha is a disaster-prone State, the PMFBY is a major risk mitigation program for the farmers of the State. The premium subsidy sharing pattern is 50: 50 between the Central and the State Governments. The State's share of the premium on behalf of farmers has been delayed by the State Government. Odisha government is holding up installment of PMFBY even though the Centre has already released the funds. It is the State Government which should float bids for the implementation of the scheme. The responsibility of State Government is to make surveys of crop loss and grant compensation accordingly. This huge delay in getting the insurance amount has adversely affected the farmers, especially when the farmers are trying to get rid of the financial hardship. I request the hon. Minister of Agriculture and Farmers Welfare to impress upon the State Government of Odisha to release the installment under the PMFBY to facilitate disbursement of crop insurance claims to the farmers of Western Odisha.